

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No.256 of 2017 (SZ)

Applicant(s)

Respondent(s)

Central Pollution Control Board
Through S. Suresh
Regional Director, Bengaluru

1. M/s. Shree Halasiddanath SSK Ltd
rep. by General Manager,
Shankaranand Nagar, Nippani
Chikodi Dt, Belgaum, Karnataka
2. The Member Secretary, Karnataka Pollution
Control Board, Bengaluru
3. District Magistrate, Belgaum, Karnataka
4. M/s. Chennai Petroleum Corpn. Ltd., rep. by
Executive Director, Manali,
5. The Member Secretary, Tamil Nadu Pollution
Control Board, Chennai
6. District Collector, Thiruvallur
7. M/s. S.F. Dyes Ltd., rep. by General Manager
Hoskote, Bengaluru
8. The Deputy Commissioner, Bengaluru Rural
District, Bengaluru
9. M/s. Oil & Natural Gas Corpn. Rep. by
General Manager, Mamidikuduru, A.P
10. The Member Secretary, Andhra Pradesh
Pollution Control Board, Hyderabad
11. District Magistrate, Mamidakuduru
12. M/s. Bio Chemical & Synthetic Products
Ltd., by General Manager, Hyderabad
13. The Member Secretary, Telangana Pollution
Control Board, Hyderabad
14. District Magistrate, Secunderabad
15. M/s. Nutra Specialities Pvt. Ltd, rep. by
General Manager, Chandrapandiya
16. District Magistrate, Nellore
17. M/s. Hindustan Organic Chemicals Ltd
Rep. by General Manager, Ambalamugal,



Ernakulam

18. The Member Secretary, Kerala Pollution Control Board, Pattom P.O.
Thiruvananthapuram

19. District Collector, Kakkanad, Ernakulam

20. M/s. Madras Fertilizers Ltd. Rep. by the Director, Manali

Counsel appearing for appellant

Counsel appearing for respondents

Mr. D. S. Ekambaram

Note of the Registry	Orders of the Tribunal
Item No.1	<p>Date: 24th November, 2017</p> <p>Learned counsel appearing for the applicant prays time.</p> <p>List the matter on 27.11.2017.</p> <p>....., JM (Justice M.S.Nambiar)</p>